



HARYANA LEGISLATIVE ASSEMBLY

VIIIth Session (August Session 2026)

Starred Question

27th August 2026

Total Question - 20

To Ensure Regular Supply of Irrigation Water

***1 Sh. Balram Dangi (Mehem):**

Will the Irrigation & water Resources Minister be pleased to state: -

a) whether it is a fact that irrigation water is released every month on a regular basis in the Bhiwani Sub-Branch Canal and the Kahnour distributary;

b) if so, the month-wise number of days for which water was released in each of the abovesaid canals during the last one year; and

c) the reasons for which water was not released in the abovesaid distributaries as per the prescribed irrigation schedule togetherwith the steps taken by the Government to ensure regular supply of irrigation water in the abovesaid distributaries?

Present Status of Metro Extension Project

***2 Sh. Rajesh Joon (Bahadurgarh):**

Will the Chief Minister be pleased to state: -

a) the present status of the construction of Bahadurgarh Metro Extension Project from village Sankhol to Asaudha Mor; and

b) the time by which the construction work of abovesaid Metro line extension is likely to be completed by the Government?

To Prevent the Inflow of Chemical-laden Water

***3 Sh. Laxman Singh Yadav (Rewari):**

Will the Environment, Forest & Wild Life Minister be pleased to state: -

a) the steps taken by the Government to prevent the inflow of chemical-laden water entering Dharuhera, an industrial town in Rewari Assembly Constituency from Bhiwadi in the State of Rajasthan; and

b) if so, the details thereof?

To Set-up Water Treatment Plant

***4 Sh. Raghubir Tewatia (Prithla):**

Will the Irrigation & Water Resources Minister be pleased to state: -

a) whether it is a fact that chemical effluents from industries and untreated sewerage are being discharged into the Agra Canal and Gaunchi Link Drain passing through Prithla Assembly Constituency, resulting in pollution of water further causing spread of cancer, black jaundice and damage to agricultural crops in the surrounding areas; and

b) whether there is any proposal under consideration of the Government to set-up Water Treatment Plants in both the abovesaid canal and drain; if so, the details thereof?

To Improve the Functioning of Schools

***5 Sh. Arjun Chautala (Rania):**

Will the School Education Minister be pleased to state: -

a) whether it is a fact that the Government has decided to close 1,107 private

schools in the State; if so, the reasons thereof togetherwith the details thereof;

b) whether there is any proposal under consideration of the Government to improve the functioning of the abovesaid schools instead of closing them; and

c) if so, the policy framed by the Government to safeguard the education of the students studying in the abovesaid schools?

The Details of Death due to Chronic Diseases

***6 Sh. Aditya Surjewala (Kaithal):**

Will the Health Minister be pleased to state:-

a) the district-wise and month-wise number of deaths due to cardiac-related diseases in State since the year 2019;

b) the district-wise and month-wise number of deaths due to pulmonary-related diseases in State since the year 2019;

c) the district-wise and month-wise number of deaths due to cancer-related diseases in State since the year 2019; and

d) the district-wise and month-wise number of reported cases of Hepatitis-A, Hepatitis-E, *E. coli* infections and Typhoid in State since the year 2019?

To Construct a Ghat For Chhath Puja on WYC

***7 Sh. Ram Kumar Kashyap (Indri):**

Will the Irrigation & Water Resources Minister be pleased to state:-

a) whether it is a fact that a Chhath Puja Ghat is proposed to be constructed by the Government on the Western Yamuna Canal as per the announcement made by the Hon'ble Chief Minister; and

b) if so; the time by which the construction work of the abovesaid Ghat is likely to be started?

To Complete the Construction Work of Hospitals

***8 Sh. Kanwar Singh (Mahendragarh):**

Will the Health Minister be pleased to state: -

a) the date on which the construction works of the Civil Hospitals at Mahendergarh and Satnali were tendered togetherwith the amount sanctioned by the Government and the expenditure incurred thereon so far; and

b) the time by which the construction works of the abovesaid hospitals are likely to be completed?

To Complete the Work of Storm Water Drainage Project

***9 Sh. Gokul Setia (Sirsa):**

Will the Urban Local Bodies Minister be pleased to state: -

a) whether it is a fact that the laying of pipelines under the Storm Water Drainage Project in Sirsa city has been continuing for the last 8 to 10 months, due to which a large number of roads have been damaged and deep potholes have developed at several places, thereby adversely affecting the traffic movement and causing inconvenience to the general public;

b) if so, the steps taken by the Government to restore and repair the said damaged roads and to complete the abovesaid project as early as possible keeping in view of upcoming monsoon season togetherwith the time by which all such roads are likely to be repaired; and

c) the action taken or proposed to be taken against the concerned agency/contractor for delay in execution of the abovesaid work and failure to restore the damaged roads in a timely manner togetherwith the time by which the abovesaid project is likely to be completed?

To Fill-up the Vacant Posts of Medical and Para- Medical Staff

***10 Sh. Chander Parkash (Adampur):**

Will the Health Minister be pleased to state: -

a) the number of health institutes such as Dispensaries, Primary Health Centres, Community Health Centres and Civil Hospitals, currently functioning in Adampur Assembly Constituency togetherwith the sanctioned strength of medical and paramedical staff in each of these institutes alongwith the number of posts presently filled; and

b) whether there is any proposal under consideration of the Government to fill-up the vacant posts of medical and paramedical staff in the abovesaid health units; if so, the details thereof togetherwith the time by which such vacancies are likely to be filled?

To Start Special Skill Development Course

***11 Sh. Balwan Singh Doulatpuria (Fatehabad):**

Will the School Education Minister be pleased to state whether there is any proposal under consideration of the Government to start any special Skill Development Course after 6th class in all the Government schools of State; if so, the details thereof?

The Details of Desilting Work of the Markanda River

***12 Sh. Ram Karan (Shahbad):**

Will the Irrigation & Water Resources Minister be pleased to state: -

a) the details of Killa numbers and Khasra numbers in which the desilting work of the Markanda River was awarded by the Irrigation & Water Resources Department togetherwith the details of the prescribed length, width and depth of the desilting work;

b) whether the desilting work was executed in accordance with the approved specifications or whether mining was carried out in the guise of desilting; and

c) whether it is a fact that the abovesaid work was executed as per the approved specifications; if so, the reasons for the inundation of thousands of acres of agricultural land due to the sudden floods occurred in July, 2026 in villages Kathwah, Mughal Majra, Tangaur, Kalsana, Mammon Majra and Jharauli?

The Details of Mansoorpur Lift Irrigation Scheme

***13 Sh. Nirmal Singh Mohra (Ambala City):**

Will the Irrigation & Water Resources Minister be pleased to state: -

- a) the present status of availability of water under the Mansoorpur Lift Irrigation Scheme;
- b) whether adequate water is reaching upto tail-end of the abovesaid scheme; if so, the details thereof; and
- c) if not, the reasons therefor?

The Procedure and Criteria for Grant of Higher Time Scales to the Officers

***14 Sh. Naresh Selwal (Uklana):**

Will the Chief Minister be pleased to state: -

- a) the procedure and criteria for grant of Higher Time Scales to the officers of the Haryana Civil Service (Executive Branch) in the State, at par with the comparable Civil Services of other States; and
- b) whether the Higher Time Scales so granted are reckoned as regular promotion for the purpose of service benefits and career progression?

Rehabilitation of the Colonies/Settlements

***15 Sh. Jassi Petwar (Narnaund):**

Will the Development & Panchayats Minister be pleased to state: -

- a) whether it is a fact that notices are being issued by the Government for removal of colonies inhabited on the land of village ponds (Johar) in the villages falling under the Narnaund Assembly Constituency; if so, the details of village thereof;

- b) whether there is any proposal under consideration of the Government for rehabilitation of abovesaid colonies/settlements inhabited on such land; and
- c) if so, the details thereof?

To Increase the Water Supply Period

***16 Sh. Sunil Satpal Sangwan (Dadri):**

Will the Irrigation & Water Resources Minister be pleased to state whether there is any proposal under consideration of the Government to increase the water supply period from 8 days to 16 days in the Bond Distributory and Dadri Distributory to ensure adequate irrigation water for the agricultural fields of farmers as well as for village ponds?

To Rename the University

***17 Sh. Satish Kumar Phagna (Faridabad NIT):**

Will the Higher Education Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to rename Al-Falah University after Pandit Deendayal Upadhyaya, which is situated in the NIT Faridabad Assembly Constituency, if so the details thereof; and

b) if not, the reasons thereof?

To Fill-up the Vacant Posts of Doctors and Para Medical Staff

***18 Ch. Aftab Ahmed (Nuh):**

Will the Medical Education & Research Minister be pleased to state: -

a) whether it is a fact that there is shortage of Radiologists in Shaheed Hasan Khan Mewati Government Medical College, Nalhar; if so, the details thereof togetherwith the time by which the abovesaid vacant posts of Radiologist are likely to be filled;

b) the present status of Cardiology, Oncology, Nephrology, Neurology and other medical facilities available in the abovesaid Medical College togetherwith

the details thereof;

c) the department-wise details of surgeries conducted in the abovesaid Medical College during the period from April, 2025 to June, 2026;

d) the district-wise details of vacant posts of Doctors and Paramedical Staff in Government Medical Colleges in the State as on April, 2024 and June, 2026; and

e) whether there is any proposal under consideration of the Government to fill-up the abovesaid vacant posts; if so, the complete details thereof ?

To Solve the Problem of Drinking Water

***19 Smt. Vinesh (Julana):**

Will the Public Health Engineering Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government for approval of the estimates prepared for resolving the problem of drinking water in villages Karsola, Kila Zafargarh, Pauli, Julana Town, Karela, Khera Bakhta, Shamlo Kalan, Lajwana Kalan, Kinana, Bibipur, Bharon Khera, Sindhvi Khera and Sundarpur in Julana Assembly Constituency; if so, the time by which the abovesaid estimates are likely to be approved; and

b) if not, the reasons thereof?

To Metal the Unmetalled Passages

***20 Sh. Vikas Saharan (Kalayat):**

Will the Agriculture & Farmers Welfare Minister be pleased to state: -

a) whether it is a fact that the passage connecting village Dubbal to village Lamba Kheri in Kalayat Assembly Constituency is unmetalled ;

b) whether there is any proposal under consideration of the Government to metal the abovesaid passage; and

c) if so, the time by which the abovesaid passage is likely to be metalled ?
